



JUVENILE JUSTICE COMMITTEE
HIGH COURT at CALCUTTA

in collaboration with

DEPARTMENT OF WOMEN & CHILD
DEVELOPMENT AND SOCIAL WELFARE,
GOVERNMENT OF WEST BENGAL AND UNICEF

*request your gracious presence
in*

THE STATE LEVEL MULTI STAKEHOLDERS'
CONSULTATION ON THE PROTECTION OF CHILDREN
WITH DISABILITIES, 2024

In West Bengal and Andaman & Nicobar Islands

to be held on

17th August, 2024 at the
West Bengal Judicial Academy, New Town Kolkata

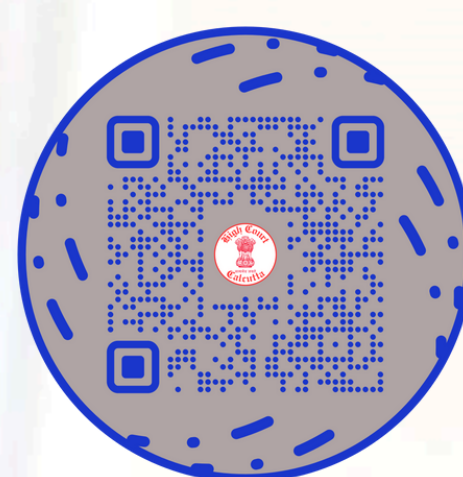
in the august presence of

HON'BLE MR. JUSTICE T.S. SIVAGNANAM,
THE HON'BLE THE CHIEF JUSTICE
AND

HON'BLE MINISTER DR. SHASHI PANJA
HON'BLE MINISTER IN CHARGE, WOMEN & CHILD
DEVELOPMENT AND SOCIAL WELFARE
GOVERNMENT OF WEST BENGAL

AND

HON'BLE JUDGES OF THE HIGH COURT AT CALCUTTA



Juvenile Justice Secretariat